

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 974
TO BE ANSWERED ON 08th December, 2023
AUCTION OF DEFENCE LAND

974. SHRI N. REDDEPPA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to auction the defence lands spread across the country;
- (b) if so, the details of the proposals for auction of such land; and
- (c) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): No, Sir.

(c): The available defence land is used for bonafide defence purposes only and for strategic and operational needs of the nation. Any unutilized land is primarily used to cater to future needs of the Forces. However, as per Ministry of Defence (MoD) letters dated 02.02.2016 and 21.10.2020, requests for transfer of defence land received from Government Departments for execution of public infrastructure/utility projects are considered on merits after ascertaining that the defence land can be alienated without compromising the essential functions of the user service or by making suitable alternative provisions to enable the user agency to carry on with its essential functions smoothly. The said transfer is considered on basis of exchange of equal value land or cash compensation or equal value infrastructure.
